

RAJASTHAN HIGH COURT, JODHPUR**ORDER**

No. Estt.(RJS) 37 /2011

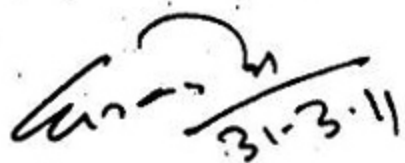
Dated : 31.03.2011

Consequent upon abolition of 40 ADJ (FT) Courts vide Government Notification NoF.10(4)Nyay/98/Part dated 31.3.2011, the following Officers shown at S.No.01 to 39 working as ADJ(FT) are continued on adhoc basis as against the available vacant posts till the matter is considered for regular promotion in accordance with Rules and are transferred / posted as mentioned below. The officers shown at S.No. 40 to 53 are also transferred / posted as mentioned below :-

S. No.	Name of Officer	From	To	Vice
01.	Ms. Rekha Sharma	ADJ(FT) No.1, Jodhpur Metropolitan	ADJ No.2, Jodhpur Metropolitan	Vacant
02.	Ms. Seema Jain	ADJ(FT), Sawaimadhopur	Judge, Spl. Court for Dacoity Cases, Bharatpur	Vacant
03.	C.P.Shreemali	ADJ(FT), Behror (Alwar)	ADJ, Phalodi (Jodhpur District)	Vacant
04.	Shiv Dayal Singh	ADJ(FT) No.1, Hanumangarh	ADJ No.1, Hanumangarh	Vacant
05.	Jhabar Mal Jat	ADJ(FT) No.1, Jaipur Metropolitan	ADJ, Sojat (Pali)	Ajay Kumar Ojha
06.	Gyarsi Lal Sharma	ADJ(FT), Tonk	ADJ, Karanpur (Ganganagar)	Vacant
07.	Dharam Dutt Sharma	ADJ(FT), Parbatsar (Merta) (Abolished)	ADJ, Parbatsar (Merta)	Vacant
08.	Bhalla Ram Parmar	ADJ(FT) No.3, Jodhpur Metropolitan	ADJ No.1, Bharatpur	Vacant
09.	Gyan Prakash Gupta	ADJ(FT) No.1, Bharatpur	ADJ No.1, Alwar	Vacant
10.	Rajendra Kumar Sharma-III	ADJ(FT) No.3, Kota (Abolished)	ADJ No.1, Kota	Vacant

31.3.11

11.	Rajendra Singh Chaudhary	ADJ(FT), Sikar	ADJ, Sujangarh (Churu)	Vacant
12.	M.S.Sisodia	ADJ(FT) No.2 Udaipur	ADJ, Anoopgarh (Ganganagar)	Prabhu Dayal Gupta
13.	Ramesh Kumar Sharma	ADJ(FT), Baran (Abolished)	ADJ, Baran	Vacant
14.	Harendra Singh	ADJ(FT) No.1, Jaipur District	ADJ, Nimbahera (Chittorgarh)	Om Prakash
15.	Ayub Khan	ADJ(FT), Sirohi (Abolished)	ADJ No.3, Jaipur Metropolitan	Vacant
16.	Yogesh Kumar Sharma	ADJ(FT) No.3, Bharatpur H.Q. at Bayana (Abolished)	ADJ, Abu Road (Sirohi)	Vacant
17.	Atul Kumar Saxena	ADJ(FT), Chomu (Jaipur District)	ADJ No.1, Bikaner	Vacant
18.	J.P.Sharma-IV	ADJ(FT) No.4, Jaipur Metropolitan	ADJ, Laxmangarh (Alwar)	Vacant
19.	Phool Singh Tomar	ADJ(FT) No.3, Jaipur Metropolitan	ADJ, Beawar (Ajmer)	Vacant
20.	Mahendra Kumar Sharma	ADJ(FT), Chittorgarh (Abolished)	Spl. Judge, SC/ST Cases Court, Jodhpur	R.K. Joshi
21.	Satya Narain Vyas	ADJ(FT) No.2, Beawar (Ajmer)	ADJ No.2, Udaipur	Vacant
22.	Brijendra Kumar	ADJ(FT) No.2, Bikaner	ADJ No.4, Jaipur Metropolitan	Vacant
23.	Dhanna Ram	ADJ(FT), Kishangarhbas (Alwar) (Abolished)	ADJ No.1, Kishangarhbas (Alwar)	Vacant
24.	Ajay Singh	ADJ(FT) No.2, Jaipur District	Judge, Spl. Court Atrocities on Women & Dowry Cases, Kota	Vacant
25.	Ravi Sharma	ADJ(FT) No.3, Ajmer H.Q. at Kishangarh (Abolished)	ADJ, Kishangarh (Ajmer)	Vacant


31-3-11

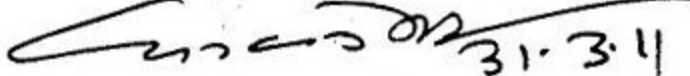
26.	Ram Niwas Jat	ADJ(FT), Mahuwa (Dausa) (Abolished)	Spl. Judge, SC/ST Cases Court, Ganganagar	Vacant
27.	Alok Surolia	ADJ(FT) No.2, Ajmer	ADJ, Jhalawar	Jainendra Kumar Jain
28.	Ms.Asha Kumari	ADJ(FT) No.1, Kota	ADJ No.3, Kota	Vacant
29.	Ravindra Kumar	ADJ(FT) No.3, Bikaner (Abolished)	ADJ No.2, Deeg (Bharatpur)	Vacant
30.	Siya Raghunath Dan	ADJ(FT), Banswara (Abolished)	ADJ No.1, Deeg (Bharatpur)	Bhagwan Dass Agarwal
31.	Bhanwar Lal Bugalia	ADJ(FT), Jalore (Abolished)	ADJ No.1, Chittorgarh	Vacant
32.	Ms. Nandani Vyas	ADJ(FT) No.4, Ajmer (Abolished)	ADJ No.2, Ajmer	N.S.Dhaddha
33.	Harveer Singh Beniwal	ADJ(FT), Laxmangarh (Alwar) (Abolished)	ADJ, Banswara	P.C.Pagaria
34.	Laxman Dutt Kiradoo	ADJ(FT) No.4, Bharatpur H.Q. at Deeg (Abolished)	ADJ No.2, Alwar	Vacant
35.	Avinash Chandra Sharma	ADJ(FT) No.1, Pali H.Q. at Jetaran	ADJ, Tizara (Alwar)	Vacant
36.	Sudhir Pareek	ADJ(FT) No.2, Jodhpur	ADJ, Bali (Pali)	Ghanshyam Giri
37.	Omi Purohit	ADJ(FT), Chhabra (Baran) (Abolished)	ADJ, Kotputli (Jaipur District)	Vacant
38.	Prithvi Raj Sharma	ADJ(FT), Balotra H.Q. at Barmer	ADJ No.6, Jaipur Metropolitan	Vacant
39.	Ms. Urmila Verma	ADJ(FT) No.3, Jhunjhunu H.Q. at Nawalgarh (Abolished)	ADJ No.4, Kota	Vacant
40.	Sudhindra Kumar Mathur	ADJ, Gangapurcity (Sawaimadhapur)	ADJ, Sangaria (Hanumangarh)	Amar Singh

[Handwritten Signature]
31.3.11

41.	Vinod Kumar Arya	ADJ No.2, Bharatpur	Spl. Judge, SC/ST Cases Court, Bhilwara	Vacant
42.	Brijesh Kumar Dangra	ADJ No.3, Jodhpur Metropolitan	Spl. Judge, SC/ST Cases Court, Merta	Vacant
43.	Ghanshyam Giri	ADJ, Bali (Pali)	Spl. Judge, SC/ST Cases Court, Pratapgarh	Vacant
44.	Ajay Kumar Ojha	ADJ, Sojat (Pali)	ADJ No.2, Kota	Ms. Archana Agarwal
45.	Om Prakash	ADJ, Nimbahera (Chittorgarh)	ADJ No.3, Jodhpur Metropolitan	B.K.Dangra
46.	P.C.Pagariya	ADJ, Banswara	ADJ, Bandikui (Dausa)	Vacant
47.	Prabhu Dayal Gupta	ADJ, Anoopgarh (Ganganagar)	Spl. Judge, SC/ST Cases Court, Ajmer	Vacant
48.	Jainendra Kumar Jain	ADJ, Jhalawar	ADJ No.2, Jaipur Metropolitan	D.P.Sharma
49.	Bhagwan Dass Agarwal	ADJ No.1 Deeg (Bharatpur)	Spl.Judge, Sati Niwaran Cases Court, Jaipur	Vacant
50.	Amar Singh	ADJ, Sangaria (Hanumangarh)	Spl. Judge, SC/ST Cases Court, Baran	Vacant
51.	Devendra Prakash Sharma	ADJ No.2, Jaipur Metropolitan	ADJ No.2, Bayana (Bharatpur)	Vacant
52.	Ravindra Kumar Joshi	Spl. Judge, SC/ST Cases Court, Jodhpur	ADJ No.2, Ganganagar	Vacant
53.	Ms. Archana Agarwal	ADJ No.2, Kota	ADJ, Gangapurcity (Sawaimadhopur)	S.K.Mathur
54.	N.S. Dhaddha	ADJ No.2, Ajmer	ADJ No.1, Ajmer	Vacant

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER,

 31.3.11

REGISTRAR GENERAL

No.Estt.B2(v)1/2011/ 4656

Date : 31.03.2011

Copy forwarded to the following for information and necessary action :-

1. the Secretary to the Law Minister, Government of Rajasthan, Jaipur.